

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.258 of 2015

IN

TA No.57 of 2012

This the 4th day of September, 2015

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

1. Shri Kali Charan
S/o late Shri Shri Mohan Lal
R/o Jhuggi No.448-A, Ekta Vihar, Sector-6,
R.K. Puram, New Delhi-22.
2. Shri Devi Dayal,
S/o Shri Baye Lal,
R/o 200, Sector-6, Ekta Vihar,
R.K. Puram, New Delhi-22. ...Petitioners

(None for the petitioners)

Versus

1. Ms. Padma Gandha Mishra
The Senior Superintendent of Posts,
New Delhi South West Division,
Ministry of Telecommunication & Broadcasting,
New Delhi-110021. ...Respondent

(By Advocate : Shri Rajpal Singh)

ORDER (ORAL)

SHRI V. AJAY KUMAR, MEMBER (J) :

Learned counsel for respondent while submitting that the Hon'ble High Court of Delhi in Writ Petition (Civil) No.6294/2015, vide Order dated 7.7.2015, has stayed the operation of the judgment in TA No.57/2012 dated 3.11.2014 against which the present Contempt Petition has been filed, produced a copy of the same also before this Tribunal.

2. In the circumstances, no contempt is survived as on date. Accordingly, the present CP is closed. Notice issued to the respondent is discharged. However, once the stay is vacated or the Writ Petition itself is disposed of, the petitioners shall be at liberty to take appropriate steps in accordance with law, if so advised. No costs.

**(SHEKHAR AGARWAL)
MEMBER (A)**

**(V. AJAY KUMAR)
MEMBER (J)**

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